

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 34(ND)/2012
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 23.08.2016

NAME OF THE COMPANY: **Dr. Jang Bahadur Singh & Ors.**
Vs.
M/s. Frick India Ltd. & Ors.

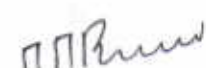
SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013.

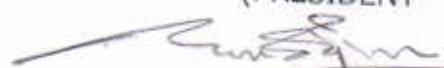
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	SHRI. KRISHNAM VENU Gopal		Sr. Adv for Petitioner	} Adv for Petitioner
2.	NAREN SARHARIA		Adv for Petitioner	
3.	PERINDER		"	
4.	SUBRAHMANYAM BEV		"	
5.	MR. GAURAV RAY		Adv for Petitioner	
6.	MR. SHIVENDRA SINGH		Adv for Petitioner	

1.	MR. AMIT SIDAL, SR. ADV	} RESPONDENTS	} Order
2.	MRS. REKHA PALLI, SR. ADV		
3.	DR. NPS CHAWLA, ADV.		
4.	MR. GAURAV VARMA, ADV.		
5.	DR. SUJOY DATTA, ADV.		
6.	DR. VINAY TRIPATHI, ADV.		
7.	MS. SHRUTI MUNJAL		

Part heard. For continuation, list on 01.09.2016 & 02.09.2016.


CHIEF JUSTICE M.M. KUMAR)
(PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)